

CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd & 4th Floor, Chanderlok Building, 36 Janpath, New Delhi 110 001
(Tele No.23353503 FAX No.23753923)

No. L-1/12/2010-CERC

Dated: 27th October, 2014

PUBLIC NOTICE

Subject: Draft Central Electricity Regulatory Commission (Terms and Conditions for recognition and issuance of Renewable Energy Certificate for Renewable Energy Generation) (Third Amendment) Regulations, 2014 and Order on determination of Forbearance and Floor Price for the Solar REC

In partial modification of the earlier public notice dated 30th September, 2014, notice is hereby given that public hearing earlier scheduled on 4.11.2014 will now be held on 10.11.2014 as per the details given below:-

Date	Venue	Timing	Invitees
10.11.2014 (Monday)	"CERC COURT ROOM" (Fourth Floor) Chanderlok Building, 36, Janpath, New Delhi	From 15:00 Hrs.	Representatives of Central / State Governments/State Utilities/CPSUs/ Trading Licensees/Power Exchanges/ Individual Experts/NGOs/IPPs/Financial Institutions/Consultancy Firms/ Developers/ Association related with Renewable Energy.

2. It is clarified that last date for submission of comments/suggestions/objections on the draft regulations and on the Suo-Motu Order will remain the same, i.e. 30.10.2014.

Yours faithfully,

Sd/-

(Shubha Sarma)
Secretary